

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:197
ANSWERED ON:22.02.2011
EXPENDITURE ON FOOD SECURITY
Singh Baba Shri K.C.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has made any assessment regarding the expenditure likely to be incurred on the implementation of the proposed National Food Security Act;
- (b) if so, the details and the outcome thereof;
- (c) whether the Government has taken a decision to implement the said schemes in accordance with the data of the BelowPoverty Line families provided by the Tendulkar Committee; and
- (d) if so, the details thereof indicating the number of Below Poverty Line families, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (d) Government proposes to enact the National Food Security Act (NFSA) that will provide a statutory basis for a framework which assures food security for all and entitles every family below the poverty line to certain quantities of foodgrains at subsidized prices. All aspects of the proposed NFSA, including its coverage, entitlement, etc., are under consideration of the Government.